

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:104  
ANSWERED ON:22.11.2011  
GOODS PRODUCED BY JAIL INMATES  
Natarajan Shri P.R.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the inmates of various jails are engaged in productive works;
- (b) if so, the details thereof alongwith the details of goods produced and sold and funds generated there from during each of the last three years and the current year including Tihar Jail;
- (c) whether the Government has any proposal to improve the marketing of goods produced by the inmates of jails across the country; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): "Prison" is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons is primarily the responsibility of the State Governments. In Tihar Jail, the convicts are allotted work in the jail factory and other places. The following are the details of cost of goods produced and sold during each of last three years and current year:

Financial Year    Purchase in Rs.    Sales in Rs.

2008-9	9,09,16,979	5,36,53,318
2009-10	6,42,62,947	8,34,57,524
2010-11	8,12,28,065	12,88,27,022
Current year	1,50,77,208	2,50,42,237

Total    25,14,85,199    29,09,80,101

(c) to (d) Efforts for marketing of goods are taken up by the respective State Governments wherever products are manufactured by the inmates.